

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3124
TO BE ANSWERED ON 14.03.2018**

EASE OF OBTAINING PASSPORT

†3124. SHRI RAMDAS C. TADAS:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is endeavouring to provide passports more easily after easing the passport issuing process;
- (b) if so, the details of manner in which the process has been eased;
- (c) the number of passport centres running in the country presently and the number of such centres approved for opening; and
- (d) the number of passport centres operational and proposed to be opened in District Headquarters of the country including Rajasthan and Maharashtra?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Yes. The Ministry has eased the passport issuing process and has made it an online procedure including getting appointments for submission of documents for passports. Effective technical infrastructure is in place to ensure that the Passport Seva system is available for access at all times from any location. The Passport Portal (www.passportindia.gov.in) is accessible to anyone, anywhere and anytime. With a view to address the challenge of digital divide, especially in the rural hinterland, the Ministry in association with CSC e-Governance Services India Ltd. (which is promoted by the Department of Electronics and IT), has facilitated online filing of passport applications, through the vast network of about 2.7 lakh Common Service Centres (CSCs) across rural hinterland.

Securing online appointments for submission of passport applications at Passport Seva Kendra (PSK)/ Post Office at Passport Seva Kendra (POPSK) has been simplified. The current provision is allowing applicants to choose any appointment date from the earliest five available dates (working days) for scheduling/ rescheduling an appointment for passport related services. Earlier, the System used to offer only one available date to the applicant for seeking appointment for passport related services.

The Ministry has expanded the outreach by opening PSK and POPSK as given in (c) and (d) below.

The passport rules have also been simplified to make it easier for the citizens to get passports. This is at **Annexure-I**.

Under the Passport Seva Project, a robust information system has been created to offer a bouquet of online passport services as follows:

- (i) Comprehensive information relating to passport application procedure, requirement of supporting documents, applicable fees, location of Passport Offices, Passport Seva Kendras (PSK), Post Office Passport Seva Kendras (POPSK), police station jurisdiction, etc. is posted on the Portal to make it user-friendly. It is kept updated with Advisories/Notices and Press Releases relating to Passport services developments. Status of applications can be tracked through the Passport Portal.
- (ii) An e-mail based helpdesk facility and a 24x7 National Call Centre has been set up to provide requisite information to citizens.
- (iii) The Passport Seva system sends four free of cost SMS to applicants - (i) at the time of dispatch of passport, (ii) in 'returned undelivered' passport cases, (iii) rejection of request for counter delivery cases and (iv) clear Police Verification (PV) report in pre-PV PCC cases or review of PV and clearance by the Passport Issuing Authority (PIA). In addition, a premium optional SMS Service, on nominal payment basis, has been made available to enable citizens to receive alerts and updates regarding detailed progress of their passport applications and pending actions. The service can be availed from any mobile phone.
- (iv) mPassport Seva mobile app provides passport related information including PSK and POPSK locator, applicable fees, mode of submission and tracking of passport application status on smart phones.
- (v) For assistance, citizens can call toll-free helpline number 1800-258-1800.
- (vi) The Passport system has interface with the police for verification of personal particulars of applicants and with the India Post for tracking delivery of passports.

The online system and establishment of PSK/POPSK have facilitated better accountability, transparency and streamlining of passport service delivery. This has also helped in issuing error-free and more secure passports. The time taken in issuing passports has progressively decreased since the introduction of online application system, opening of PSK and POPSK and simplification of rules. The Passport Seva Project has won several awards and is seen as a model of people centric service, innovation and Public Private Partnership.

(c) & (d) At present, 93 Passport Seva Kendras (PSK) are operating across the country as extended arms of the 37 Passport Offices, thus providing extended reach to passport applicants. The list is at **Annexure-II**.

The Ministry in association with the Department of Posts has decided to open 251 Passport Seva Kendras at the Head Post Offices (HPO)/ Post Offices (PO) in the country including in Rajasthan & Maharashtra called 'Post Office Passport Seva Kendra' (POPSK). The list of these 251 POPSK is at **Annexure-III**. 162 POPSK are functional as on 8 March, 2018 (**Annexure-IV**). The Ministry intends to complete the requisite formalities for the operationalization of the remaining POPSK by 31st March, 2018.

Simplification of Passport Rules

In order to streamline, liberalize and ease the process of issue of passport, the Ministry of External Affairs has taken a number of steps in the realm of passport policy to ease the process of issue of passports. The details of these steps are given below:-

A. Documents in support of proof of Date of Birth

As per the extant statutory provisions of the Passport Rules, 1980, all the applicants born on or after 26/01/1989, in order to get a passport, had to, hitherto, mandatorily submit the Birth Certificate as the proof of Date of Birth (DOB). It has now been decided that all applicants of passports can submit any one of the following documents as the proof of DOB while submitting the passport application:

- (i) Birth Certificate (BC) issued by the Registrar of Births & Deaths or the Municipal Corporation or any other prescribed authority whosoever has been empowered under the Registration of Birth & Deaths Act, 1969 to register the birth of a child born in India;
- (ii) Transfer/School leaving/Matriculation Certificate issued by the school last attended/recognized educational board containing the DOB of the applicant;
- (iii) PAN Card issued by the Income Tax Department with the DOB of applicant;
- (iv) Aadhaar Card/E-Aadhaar having the DOB of applicant;
- (v) Copy of the extract of the service record of the applicant (only in respect of Government servants) or the Pay Pension Order (in respect of retired Government Servants), duly attested/certified by the officer/in-charge of the Administration of the concerned Ministry/Department of the applicant, having his DOB;
- (vi) Driving license issued by the Transport Department of concerned State Government, having the DOB of applicant;
- (vii) Election Photo Identity Card (EPIC) issued by the Election Commission of India having the DOB of applicant;
- (viii) Policy Bond issued by the Public Life Insurance Corporations/Companies having the DOB of the holder of the insurance policy.

B. Other Changes:

- (i) The online passport application form now requires the applicant to provide the name of father or mother or legal guardian, i.e., only one parent and not both. This would enable single parents to apply for passports for their children and to also issue passports where the name of either the father or the mother is not required to be printed at the request of the applicant.
- (ii) The total number of Annexes prescribed in the Passport Rule, 1980, has been reduced to 9 from the present 15. Annexes A, C, D, E, J, and K have been removed and certain Annexes have been merged.

- (iii) All the annexes that are required to be given by the applicants would be in the form of a self declaration on a plain paper. No attestation/swearing by/ before any Notary/ Executive Magistrate/ First Class Judicial Magistrate would be henceforth necessary.
- (iv) Married applicants would not be required to provide the erstwhile Annexure K or any marriage certificate.
- (v) The passport application form does not require the applicant to provide the name of her/his spouse in case of separated or divorced persons. Such applicants for passports would not be required to provide even the Divorce Decree.
- (vi) In case of children not born out of wedlock, the applicant for the passport of such children should submit only extant Annexure C while submitting the passport application.
- (vii) In case of issue of passport to in-country domestically adopted children, submission of the registered adoption deed would no longer be required. In the absence of any deed to this effect, the passport applicant may give a declaration on a plain paper confirming the adoption.
- (viii) Government servants, who are not able to obtain the Identity Certificate (extant Annexure-A)/ No-Objection Certificate (extant Annexure-G) from their concerned employer and intend to get the passport on urgent basis can now get the passport by submitting a self-declaration in extant Annexure-‘H’ that he/she has given prior Intimation Letter to his/her employer informing that he/she was applying for an ordinary passport to a Passport Issuing Authority.
- (ix) Sadhus/ Sanyasis can apply for a passport with the name of their spiritual Guru mentioned in the passport application in lieu of their biological parent(s) name(s) subject to their providing of at least one public document such as Election Photo Identity Card (EPIC) issued by the Election Commission of India, PAN card, Aadhaar Card, etc wherein the name of the Guru has been recorded against the column(s) for parent(s) name(s).
- (x) Orphaned children who do not have any proof of DOB such as Birth Certificate or the Matriculation Certificate or the declaratory Court order, may now submit a declaration given by the Head of the Orphanage/Child Care Home on their official letter head of the organization confirming the DOB of the applicant.
- (xi) An applicant for a passport has to submit any one of the documents as mentioned in (A) above as proof of Date of Birth (DOB) while submitting the passport application. The DOB mentioned in the document would be recorded in the passport. In case there is a discrepancy between the DOB previously recorded in the passport and the new proof of DOB submitted by the applicant, the Passport Issuing Authorities (PIA) have been authorized to consider the explanation of each applicant seeking change in the DOB (irrespective of the period that would have lapsed after the issue of the passport) to find the genuineness of the claim and if the PIA is satisfied with the claim and with the document(s) submitted by the applicant in support of the claim, the PIA shall accept all such requests made by the applicant to issue the passport with revised DOB.
- (xii) Passports can be now obtained under the ‘Tatkaal’ Scheme without providing the Verification Certificate from a Gazetted Officer, which was required earlier. The documents to be submitted for getting a passport under this Scheme have been notified vide G.S.R. 39(E) dated 11 January, 2018.
- (xiii) Passports can now also be obtained under the Normal scheme on out-of-turn post-Police Verification basis without paying any additional fees on the submission of certain documents as notified vide G.S.R. 39(E) dated 11 January, 2018.

ANNEXURE-II

STATE-WISE LIST OF PASSPORT SEVA KENDRAS (PSKs)

S. No.	State/UT	No. of PSKs	Location of PSKs
1.	Andhra Pradesh	4	Vijayawada, Tirupati, Visakhapatnam, Bhimavaram
2.	Arunachal Pradesh	1	Itanagar
3.	Assam*	1	Guwahati
4.	Bihar	2	Patna, Darbhanga
5.	Chandigarh UT**	1	Chandigarh
6.	Chhattisgarh	1	Raipur
7.	Delhi NCT***	3	Herald House, Shalimar Place, Bhikaji Cama Place
8.	Goa	1	Panaji
9.	Gujarat	5	Ahmedabad I& II, Vadodara, Rajkot, Surat.
10.	Haryana	2	Ambala, Gurgaon.
11.	Himachal Pradesh	1	Shimla
12.	Jammu & Kashmir	2	Jammu, Srinagar
13.	Jharkhand	1	Ranchi
14.	Karnataka	5	Bangalore I & II, Hubli, Mangalore, Kalaburagi.
15.	Kerala	13	Thiruvananthapuram, Thiruvananthapuram (Rural), Kollam, Cochin, Ernakulam Rural, Alapuzha, Kottayam, Malappuram, Thrissur, Kozhikode I & II, Kannur I & II.
16.	Madhya Pradesh	2	Bhopal, Indore
17.	Maharashtra	8	Mumbai I, II & III, Pune, Nagpur, Thane, Nashik, Solapur.
18.	Manipur	1	Imphal
19.	Meghalaya	1	Shillong
20.	Mizoram	1	Aizawl
21.	Nagaland	1	Dimapur
22.	Odisha	1	Bhubaneswar
23.	Puducherry	1	Puducherry
24.	Punjab	5	Amritsar, Ludhiana, Jalandhar I & II, Hoshiarpur.
25.	Rajasthan	4	Jaipur, Jodhpur, Sikar, Udaipur
26.	Sikkim	1	Gangtok
27.	Tamil Nadu	8	Chennai I, II & III, Trichy, Thanjavur, Madurai, Tirunelveli, Coimbatore,
28.	Telangana	5	Hyderabad I, II & III, Nizamabad, Karimnagar
29.	Tripura	1	Agartala
30.	Uttar Pradesh	6	Lucknow, Varanasi, Kanpur, Gorakhpur, Bareilly, Ghaziabad.
31.	Uttarakhand	1	Dehradun
32.	West Bengal	3	Kolkata, Berhampore, Siliguri.
TOTAL		93	

* RPO Guwahati covers five other North-Eastern States also at present.

**RPO Chandigarh covers parts of Punjab and Haryana.

***RPO Delhi covers parts of Haryana.

@RPO Kolkata covers Sikkim and Tripura.

ANNEXURE-III

LIST OF 251 POST OFFICE PASSPORT SEVA KENDRA (POPSK)

S.No.	Locations	State/UT	Passport Office
1.	Anantpur	Andhra Pradesh	Vijayawada
2.	Guntur	Andhra Pradesh	Vijayawada
3.	Krishna	Andhra Pradesh	Vijayawada
4.	Ongole	Andhra Pradesh	Vijayawada
5.	Chitoor	Andhra Pradesh	Visakhapatnam
6.	Kakinada	Andhra Pradesh	Visakhapatnam
7.	Srikakulam	Andhra Pradesh	Visakhapatnam
8.	Kadappa	Andhra Pradesh	Visakhapatnam
9.	Kurnool	Andhra Pradesh	Visakhapatnam
10.	Nellore	Andhra Pradesh	Visakhapatnam
11.	Rajamundry	Andhra Pradesh	Visakhapatnam
12.	Changlang	Arunachal Pradesh	Guwahati
13.	Tirap	Arunachal Pradesh	Guwahati
14.	Silchar	Assam	Guwahati
15.	Dhubri	Assam	Guwahati
16.	Dibrugarh	Assam	Guwahati
17.	Goalpara	Assam	Guwahati
18.	Karbi Anglong	Assam	Guwahati
19.	Kokrajhar	Assam	Guwahati
20.	Mangaldoi	Assam	Guwahati
21.	North Lakhimpur	Assam	Guwahati
22.	Sonitpur	Assam	Guwahati
23.	Tinsukia	Assam	Guwahati
24.	Chhapra	Bihar	Patna
25.	Gopalganj	Bihar	Patna
26.	Muzaffarpur	Bihar	Patna
27.	Purnea	Bihar	Patna
28.	Bhagalpur	Bihar	Patna
29.	Siwan	Bihar	Patna
30.	Bettiah	Bihar	Patna
31.	Begusarai	Bihar	Patna
32.	Buxar	Bihar	Patna
33.	East Champaran	Bihar	Patna
34.	Gaya	Bihar	Patna
35.	Madhubani	Bihar	Patna
36.	Samastipur	Bihar	Patna
37.	Supaul	Bihar	Patna
38.	Munger	Bihar	Patna
39.	Navada	Bihar	Patna
40.	Surguja	Chattisgarh	Raipur
41.	Durg	Chattisgarh	Raipur
42.	Bilaspur	Chattisgarh	Raipur
43.	Rajnandgaon	Chattisgarh	Raipur
44.	Silvasa	Dadar & Nagar Haveli	Mumbai
45.	Daman	Daman	Mumbai
46.	North West Delhi	Delhi	Delhi
47.	Janak Puri	Delhi	Delhi
48.	Nehru Place	Delhi	Delhi
49.	Patparganj	Delhi	Delhi
50.	Yamuna Vihar	Delhi	Delhi
51.	Krishna Nagar	Delhi	Delhi
52.	Lodhi Road	Delhi	Delhi

53.	Saket	Delhi	Delhi
54.	South Goa	Goa	Panaji
55.	Dahod	Gujarat	Ahmedabad
56.	Palanpur	Gujarat	Ahmedabad
57.	Mehsana	Gujarat	Ahmedabad
58.	Bhuj	Gujarat	Ahmedabad
59.	Veraval	Gujarat	Ahmedabad
60.	Anand	Gujarat	Ahmedabad
61.	Bharuch	Gujarat	Ahmedabad
62.	Bhavnagar	Gujarat	Ahmedabad
63.	Jamnagar	Gujarat	Ahmedabad
64.	Junagadh	Gujarat	Ahmedabad
65.	Kheda	Gujarat	Ahmedabad
66.	Navsari	Gujarat	Surat
67.	Valsad	Gujarat	Surat
68.	Karnal	Haryana	Chandigarh
69.	Hisar	Haryana	Chandigarh
70.	Bhiwani	Haryana	Chandigarh
71.	Kaithal	Haryana	Chandigarh
72.	Panipat	Haryana	Chandigarh
73.	Yamunanagar	Haryana	Chandigarh
74.	Faridabad	Haryana	Delhi
75.	Narnaul	Haryana	Delhi
76.	Rohtak	Haryana	Delhi
77.	Sonipat	Haryana	Delhi
78.	Palampur	Himachal Pradesh	Shimla
79.	Hamirpur	Himachal Pradesh	Shimla
80.	Kangra	Himachal Pradesh	Shimla
81.	Kullu	Himachal Pradesh	Shimla
82.	Mandi	Himachal Pradesh	Shimla
83.	Una	Himachal Pradesh	Shimla
84.	Anantnag	Jammu & Kashmir	Srinagar
85.	Baramulla	Jammu & Kashmir	Srinagar
86.	Kathua	Jammu & Kashmir	Jammu
87.	Rajouri	Jammu & Kashmir	Jammu
88.	Udhampur	Jammu & Kashmir	Jammu
89.	Leh	Jammu & Kashmir	Srinagar
90.	Dhanbad	Jharkhand	Ranchi
91.	Dumka	Jharkhand	Ranchi
92.	Jamshedpur	Jharkhand	Ranchi
93.	Deoghar	Jharkhand	Ranchi
94.	Bokaro	Jharkhand	Ranchi
95.	Hazaribagh	Jharkhand	Ranchi
96.	Medininagar	Jharkhand	Ranchi
97.	Mysuru	Karnataka	Bengaluru
98.	Bellary	Karnataka	Bengaluru
99.	Bidar	Karnataka	Bengaluru
100.	Gadag	Karnataka	Bengaluru
101.	Raichur	Karnataka	Bengaluru
102.	Shivamogga	Karnataka	Bengaluru
103.	Tumakuru	Karnataka	Bengaluru
104.	Udupi	Karnataka	Bengaluru
105.	Vijayapur	Karnataka	Bengaluru
106.	Belagavi	Karnataka	Bengaluru
107.	Devangere	Karnataka	Bengaluru
108.	Hassan	Karnataka	Bengaluru
109.	Chengannur	Kerala	Cochin

110.	Idukki	Kerala	Cochin
111.	Kasargod	Kerala	Kozhikode
112.	Pathanamthitta	Kerala	Trivandrum
113.	Kavaratti	Lakshadweep	Cochin
114.	Vidisha	Madhya Pradesh	Bhopal
115.	Ratlam	Madhya Pradesh	Bhopal
116.	Shivpuri	Madhya Pradesh	Bhopal
117.	Jabalpur	Madhya Pradesh	Bhopal
118.	Gwalior	Madhya Pradesh	Bhopal
119.	Balaghat	Madhya Pradesh	Bhopal
120.	Chhindwara	Madhya Pradesh	Bhopal
121.	Dewas	Madhya Pradesh	Bhopal
122.	Damoh	Madhya Pradesh	Bhopal
123.	Hoshangabad	Madhya Pradesh	Bhopal
124.	Sehore	Madhya Pradesh	Bhopal
125.	Sidhi	Madhya Pradesh	Bhopal
126.	Ujjain	Madhya Pradesh	Bhopal
127.	Betul	Madhya Pradesh	Bhopal
128.	Shivni	Madhya Pradesh	Bhopal
129.	Satna	Madhya Pradesh	Bhopal
130.	Sindhudurg	Maharashtra	Mumbai
131.	Wardha	Maharashtra	Mumbai
132.	Jalna	Maharashtra	Nagpur
133.	Latur	Maharashtra	Nagpur
134.	Ahmednagar	Maharashtra	Pune
135.	Pandharpur	Maharashtra	Pune
136.	Sangli	Maharashtra	Pune
137.	Satara	Maharashtra	Pune
138.	Beed	Maharashtra	Mumbai
139.	Mumbai North Central	Maharashtra	Mumbai
140.	Mumbai South Central	Maharashtra	Mumbai
141.	Ghatkopar	Maharashtra	Mumbai
142.	Aurangabad	Maharashtra	Mumbai
143.	Navi Mumbai	Maharashtra	Mumbai
144.	Dombivali	Maharashtra	Mumbai
145.	Panvel	Maharashtra	Mumbai
146.	Nanded (N)	Maharashtra	Nagpur
147.	Kolhapur	Maharashtra	Pune
148.	Pimpri Chinchwad	Maharashtra	Pune
149.	Jalgaon	Maharashtra	Thane
150.	Baghmara	Meghalaya	Guwahati
151.	Tura	Meghalaya	Guwahati
152.	Rourkela	Odisha	Bhubaneshwar
153.	Sambalpur	Odisha	Bhubaneshwar
154.	Koraput	Odisha	Bhubaneshwar
155.	Balasore	Odisha	Bhubaneshwar
156.	Baripada	Odisha	Bhubaneshwar
157.	Berhampur (Ganjam)	Odisha	Bhubaneshwar
158.	Bhawanipatna (Kalahandi)	Odisha	Bhubaneshwar
159.	Karaikal	Puducherry	Tiruchirapalli
160.	Tarn Taran	Punjab	Amritsar
161.	Patiala	Punjab	Chandigarh
162.	Bathinda	Punjab	Chandigarh
163.	Sangrur	Punjab	Chandigarh
164.	Gurdaspur	Punjab	Jalandhar
165.	Moga	Punjab	Jalandhar
166.	SBS Nagar (Nawan Shahar)	Punjab	Jalandhar

167.	Phagwara	Punjab	Jalandhar
168.	Kota	Rajasthan	Jaipur
169.	Bikaner	Rajasthan	Jaipur
170.	Barmer	Rajasthan	Jaipur
171.	Jhunjhunu	Rajasthan	Jaipur
172.	Jaisalmer	Rajasthan	Jaipur
173.	Jhalawar	Rajasthan	Jaipur
174.	Ajmer	Rajasthan	Jaipur
175.	Churu	Rajasthan	Jaipur
176.	Dungarpur	Rajasthan	Jaipur
177.	Hanumangarh	Rajasthan	Jaipur
178.	Karauli-Dhaulpur	Rajasthan	Jaipur
179.	Nagaur	Rajasthan	Jaipur
180.	Sriganganagar	Rajasthan	Jaipur
181.	Alwar	Rajasthan	Jaipur
182.	Chittorgarh	Rajasthan	Jaipur
183.	Banswada	Rajasthan	Jaipur
184.	Pali	Rajasthan	Jaipur
185.	Vellore	Tamil Nadu	Chennai
186.	Salem	Tamil Nadu	Coimbatore
187.	Viluppuram	Tamilnadu	Chennai
188.	Namakkal	Tamilnadu	Coimbatore
189.	Tiruppur	Tamilnadu	Coimbatore
190.	Tiruvannamalai	Tamilnadu	Chennai
191.	Ramanathapuram	Tamilnadu	Madurai
192.	Cuddalore	Tamilnadu	Madurai
193.	Dindigul	Tamilnadu	Madurai
194.	Sivaganga	Tamilnadu	Madurai
195.	Virudhunagar	Tamilnadu	Madurai
196.	Kanyakumari (N)	Tamilnadu	Madurai
197.	Perambalur	Tamilnadu	Tiruchirapalli
198.	Pudukkottai	Tamilnadu	Tiruchirapalli
199.	Mehbubnagar	Telangana	Hyderabad
200.	Warangal	Telangana	Hyderabad
201.	Adilabad	Telangana	Hyderabad
202.	Medak	Telangana	Hyderabad
203.	Khammam	Telangana	Hyderabad
204.	Siddipet	Telangana	Hyderabad
205.	Nalgonda	Telangana	Hyderabad
206.	Bijnaur	Uttar Pradesh	Bareilly
207.	Pilibhit	Uttar Pradesh	Bareilly
208.	Moradabad	Uttar Pradesh	Bareilly
209.	Rampur	Uttar Pradesh	Bareilly
210.	Mathura	Uttar Pradesh	Ghaziabad
211.	Meerut	Uttar Pradesh	Ghaziabad
212.	Agra	Uttar Pradesh	Ghaziabad
213.	GautamBudh Nagar	Uttar Pradesh	Ghaziabad
214.	Aligarh	Uttar Pradesh	Ghaziabad
215.	Saharanpur	Uttar Pradesh	Ghaziabad
216.	Allahabad	Uttar Pradesh	Lucknow
217.	Deoria	Uttar Pradesh	Lucknow
218.	Sultanpur	Uttar Pradesh	Lucknow
219.	Jhansi	Uttar Pradesh	Lucknow
220.	Ghazipur	Uttar Pradesh	Lucknow
221.	Mirzapur	Uttar Pradesh	Lucknow
222.	Ayodhya/ Faizabad	Uttar Pradesh	Lucknow
223.	Amethi	Uttar Pradesh	Lucknow

224.	Azamgarh	Uttar Pradesh	Lucknow
225.	Bahraich	Uttar Pradesh	Lucknow
226.	Ballia	Uttar Pradesh	Lucknow
227.	Balrampur	Uttar Pradesh	Lucknow
228.	Barabanki	Uttar Pradesh	Lucknow
229.	Basti	Uttar Pradesh	Lucknow
230.	Gonda	Uttar Pradesh	Lucknow
231.	Jaunpur	Uttar Pradesh	Lucknow
232.	Kushi Nagar	Uttar Pradesh	Lucknow
233.	Mau	Uttar Pradesh	Lucknow
234.	Sitapur	Uttar Pradesh	Lucknow
235.	Pratapgarh	Uttar Pradesh	Lucknow
236.	RaeBareli	Uttar Pradesh	Lucknow
237.	Unnao	Uttar Pradesh	Lucknow
238.	Almora	Uttarakhand	Dehradun
239.	Haldwani/Kathgodam	Uttarakhand	Dehradun
240.	Nainital	Uttarakhand	Dehradun
241.	Pauri	Uttarakhand	Dehradun
242.	Roorkee	Uttarakhand	Dehradun
243.	Rudrapur	Uttarakhand	Dehradun
244.	Nadia (Krishnanagar)	West Bengal	Kolkata
245.	North Kolkata (Beadon Street)	West Bengal	Kolkata
246.	Asansol	West Bengal	Kolkata
247.	Raiganj	West Bengal	Kolkata
248.	Bardhman	West Bengal	Kolkata
249.	Barrackpore	West Bengal	Kolkata
250.	Darjeeling	West Bengal	Kolkata
251.	Malda	West Bengal	Kolkata

ANNEXURE-IV

LIST OF FUNCTIONAL PPSK AS ON 8TH MARCH, 2018

S.No.	Locations	State/UT	Passport Office
1.	Anantpur	Andhra Pradesh	Vijayawada
2.	Chittoor	Andhra Pradesh	Vijayawada
3.	Kadappa	Andhra Pradesh	Vishakhapatnam
4.	Kakinada	Andhra Pradesh	Vishakhapatnam
5.	Krishna-Gudivada	Andhra Pradesh	Vijayawada
6.	Kurnool	Andhra Pradesh	Vishakhapatnam
7.	Nellore	Andhra Pradesh	Vishakhapatnam
8.	Rajamundry	Andhra Pradesh	Vishakhapatnam
9.	Dibrugarh	Assam	Guwahati
10.	Mangaldoi	Assam	Guwahati
11.	Silchar	Assam	Guwahati
12.	Buxar	Bihar	Patna
13.	Chhapra	Bihar	Patna
14.	East Champaran	Bihar	Patna
15.	Gaya	Bihar	Patna
16.	Madhubani	Bihar	Patna
17.	Munger	Bihar	Patna
18.	Muzaffarpur	Bihar	Patna
19.	Navada	Bihar	Patna
20.	Purnea	Bihar	Patna
21.	Bhagalpur	Bihar	Patna
22.	Samastipur	Bihar	Patna
23.	Siwan	Bihar	Patna
24.	Bettiah	Bihar	Patna
25.	Bilaspur	Chattisgarh	Raipur
26.	Durg	Chattisgarh	Raipur
27.	Rajnandgaon	Chattisgarh	Raipur
28.	Surguja	Chattisgarh	Raipur
29.	Silvasa	Dadar & Nagar Haveli	Mumbai
30.	Daman	Daman	Mumbai
31.	Janak Puri	Delhi	Delhi
32.	Nehru Place	Delhi	Delhi
33.	Patparganj	Delhi	Delhi
34.	Yamuna Vihar	Delhi	Delhi
35.	Anand	Gujarat	Ahmedabad
36.	Bharuch	Gujarat	Ahmedabad
37.	Dahod	Gujarat	Ahmedabad
38.	Jamnagar	Gujarat	Ahmedabad
39.	Junagadh	Gujarat	Ahmedabad
40.	Kheda	Gujarat	Ahmedabad
41.	Palanpur	Gujarat	Ahmedabad
42.	Bhuj	Gujarat	Ahmedabad
43.	Bhavnagar	Gujarat	Ahmedabad
44.	Mehsana	Gujarat	Ahmedabad
45.	Navsari	Gujarat	Surat
46.	Valsad	Gujarat	Surat
47.	Veraval	Gujarat	Ahmedabad
48.	Karnal	Haryana	Chandigarh
49.	Hisar	Haryana	Chandigarh
50.	Panipat	Haryana	Chandigarh
51.	Faridabad	Haryana	Delhi
52.	Yamunanagar	Haryana	Chandigarh

53.	Mandi	Himachal Pradesh	Shimla
54.	Palampur	Himachal Pradesh	Shimla
55.	Hamirpur	Himachal Pradesh	Shimla
56.	Kangra	Himachal Pradesh	Shimla
57.	Kullu	Himachal Pradesh	Shimla
58.	Una	Himachal Pradesh	Shimla
59.	Anantnag	J & K	Srinagar
60.	Baramulla	J & K	Srinagar
61.	Kathua	J & K	Jammu
62.	Rajouri	J & K	Jammu
63.	Udhampur	Jammu & Kashmir	Jammu
64.	Leh	Jammu & Kashmir	Srinagar
65.	Bokaro	Jharkhand	Ranchi
66.	Hazaribagh	Jharkhand	Ranchi
67.	Jamshedpur	Jharkhand	Ranchi
68.	Deoghar	Jharkhand	Ranchi
69.	Dhanbad	Jharkhand	Ranchi
70.	Dumka	Jharkhand	Ranchi
71.	Belagavi	Karnataka	Bengaluru
72.	Bellary	Karnataka	Bengaluru
73.	Davangere	Karnataka	Bengaluru
74.	Gadag	Karnataka	Bengaluru
75.	Hassan	Karnataka	Bengaluru
76.	Mysuru	Karnataka	Bangalore
77.	Shivamogga	Karnataka	Bengaluru
78.	Tumakuru	Karnataka	Bengaluru
79.	Udupi	Karnataka	Bengaluru
80.	Vijayapur	Karnataka	Bengaluru
81.	Chengannur	Kerala	Cochin
82.	Idukki (Kattappana)	Kerala	Cochin
83.	Pathanamthitta	Kerala	Trivandrum
84.	Kasargod	Kerala	Kozhikode
85.	Kavaratti	Lakshadweep	Cochin
86.	Balaghat	Madhya Pradesh	Bhopal
87.	Chhindwara	Madhya Pradesh	Bhopal
88.	Dewas	Madhya Pradesh	Bhopal
89.	Vidisha	Madhya Pradesh	Bhopal
90.	Satna	Madhya Pradesh	Bhopal
91.	Jabalpur	Madhya Pradesh	Bhopal
92.	Gwalior	Madhya Pradesh	Bhopal
93.	Kolhapur	Maharashtra	Pune
94.	Aurangabad	Maharashtra	Mumbai
95.	Ghatkopar/Vikhroli	Maharashtra	Mumbai
96.	Pimpri Chinchwad	Maharashtra	Pune
97.	Wardha	Maharashtra	Nagpur
98.	Balasore	Odisha	Bhubaneshwar
99.	Baripada	Odisha	Bhubaneshwar
100.	Berhampur	Odisha	Bhubaneshwar
101.	Bhawanipatna	Odisha	Bhubaneshwar
102.	Rourkela	Odisha	Bhubaneshwar
103.	Sambalpur	Odisha	Bhubaneshwar
104.	Koraput	Odisha	Bhubaneshwar
105.	Karaikal	Puducherry	Tiruchirapalli
106.	Bathinda	Punjab	Chandigarh
107.	Moga	Punjab	Jalandhar
108.	Patiala	Punjab	Chandigarh
109.	Ajmer	Rajasthan	Jaipur

110.	Alwar	Rajasthan	Jaipur
111.	Barmer	Rajasthan	Jaipur
112.	Chittorgarh	Rajasthan	Jaipur
113.	Churu	Rajasthan	Jaipur
114.	Karauli-Dhaulpur	Rajasthan	Jaipur
115.	Kota	Rajasthan	Jaipur
116.	Bikaner	Rajasthan	Jaipur
117.	Hanumangarh	Rajasthan	Jaipur
118.	Jhunjhunu	Rajasthan	Jaipur
119.	Jaisalmer	Rajasthan	Jaipur
120.	Jhalawar	Rajasthan	Jaipur
121.	Nagaur	Rajasthan	Jaipur
122.	Pali	Rajasthan	Jaipur
123.	Sriganganagar	Rajasthan	Jaipur
124.	Cuddalore	Tamil Nadu	Chennai
125.	Kanyakumari	Tamil Nadu	Madurai
126.	Perambalur	Tamil Nadu	Tiruchirapalli
127.	Salem	Tamil Nadu	Coimbatore
128.	Tiruvannamalai	Tamil Nadu	Chennai
129.	Vellore	Tamil Nadu	Chennai
130.	Virudhunagar	Tamil Nadu	Madurai
131.	Viluppuram	Tamil Nadu	Chennai
132.	Adilabad	Telangana	Hyderabad
133.	Khammam	Telangana	Hyderabad
134.	Medak	Telangana	Hyderabad
135.	Mehbubnagar	Telangana	Hyderabad
136.	Nalgonda	Telangana	Hyderabad
137.	Siddipet	Telangana	Hyderabad
138.	Warangal (Hanamkonda)	Telangana	Hyderabad
139.	Agra	Uttar Pradesh	Ghaziabad
140.	Ballia	Uttar Pradesh	Lucknow
141.	Bijnaur	Uttar Pradesh	Bareilly
142.	Jhansi	Uttar Pradesh	Lucknow
143.	Moradabad	Uttar Pradesh	Bareilly
144.	Pilibhit	Uttar Pradesh	Bareilly
145.	Ghaziipur	Uttar Pradesh	Lucknow
146.	Ayodhya/ Faizabad	Uttar Pradesh	Lucknow
147.	Allahabad	Uttar Pradesh	Lucknow
148.	Deoria	Uttar Pradesh	Lucknow
149.	Unnao	Uttar Pradesh	Lucknow
150.	Meerut	Uttar Pradesh	Ghaziabad
151.	Sultanpur	Uttar Pradesh	Lucknow
152.	Almora	Uttarakhand	Dehradun
153.	Haldwani (now at Kathgodam)	Uttarakhand	Dehradun
154.	Nainital	Uttarakhand	Dehradun
155.	Roorkee	Uttarakhand	Dehradun
156.	Rudrapur	Uttarakhand	Dehradun
157.	Asansol	West Bengal	Kolkata
158.	Bardhman	West Bengal	Kolkata
159.	Raiganj (North Dinajpur)	West Bengal	Kolkata
160.	Nadia (Krishnanagar)	West Bengal	Kolkata
161.	North Kolkata (Beacon Street)	West Bengal	Kolkata
162.	Malda	West Bengal	Kolkata
